

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in CRL. REV.P/41/2024/(Filing No.)

MILAN TAMANG

APPLICANT

VERSUS

DOMA TAMANG AND OTHERS

RESPONDENTS

Date: 26.11.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Sajal Sharma, Advocate (Legal Aid Counsel)
(through VC).

For Respondents Ms. Dikcha Thapa, Advocate.

ORDER

Learned Counsel Ms. Dikcha Thapa appearing on behalf of the Respondents verbally seeks time on grounds that the Counsel on record Mr. Tarun Choudhary had to leave station on urgent unavoidable personal work.

Not opposed.

Considered and ordered accordingly.

Although it is urged by Learned Counsel for the Applicant that the proceedings before the Learned Trial Court be stayed until this matter is finally heard I am of the considered view that there is no such requirement presently.

List this matter after the intervening Winter Vacation.

Judge
26.11.2024